GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA UNSTARRED QUESTION No. 933 (TO BE ANSWERED ON 08.02.2018)

SCREENING OF MOVIES IN IFFI 933. SHRI KODUKUNNIL SURESH

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether any instances were brought to the cognizance of the Government regarding interferences on granting permissions for screening of various movies in the 48th International Film Festival of India panorama and if so, the details thereof;
- (b) Whether any movie has been banned or rejected by the screening committee of the IFFI panorama and an enquiry into the same commenced by the Government; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (Retd.))

(a) 26 feature films and 16 non-feature films were recommended by the respective juries for feature and non-feature film categories for the Indian Panorama Section of the 48th International Film Festival of India.

The Feature Film Jury also recommended the following films in order of preference to fill in any vacancies that might arise:-

- 1. Khyanikaa
- 2. Xhoixobote Dhemalite

The film must either be certified by the Central Board of Certification for public exhibition or an exemption from certification from the government is required. Two feature films i.e. 'Nude' and 'Sexy Durga' in the list of 26 feature films recommended by the jury did not meet this requirement.

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Therefore, these films were replaced with the films "Khyanikaa" and "Xhoixobote

Dhemalite".

Subsequently, after CBFC certification, film 'Sexy Durga' was changed to 'S Durga'.

The entry of film 'S Durga' was not received within the due date of the festival. The

film 'S Durga' also could not be shown in the festival as CBFC on receipt of a

complaint from IFFI jury decided to re-examine the film under Rule 33 of

Cinematograph Certification (Rules) 1983.

(b) No, madam.

(c) Does not arise.
